## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, <u>NEW DELHI</u>

## Competition Appeal (AT) No. 22 of 2018

#### **IN THE MATTER OF:**

Eveready Industries India Ltd. (Eveready) ....Appellant

Versus

Competition Commission of India & Ors. ....Respondents

## Present:

For Appellant: Mr. Manas Kumar Chaudhuri and Mr. Aman Singh Baroka, Advocates.

For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma, Advocates for R-1 Mr. Karan Chandhiok, Ms. Ruchi Khanna and Ms. Shruthi Rao, Advocates for R-3.

#### <u>WITH</u>

Competition Appeal (AT) No. 28 of 2018

## **IN THE MATTER OF:**

Shri Indranil Roy Chowdhury ... Appellant

Versus

Competition Commission of India & Ors. ....Respondents

Present:

For Appellant: Mr. Manas Kumar Chaudhuri and Mr. Aman Singh Baroka, Advocates.

For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma, Advocates for R-1 Mr. Karan Chandhiok, Ms. Ruchi Khanna and Ms. Shruthi Rao, Advocates for R-3.

## WITH

Competition Appeal (AT) No. 29 of 2018

## **IN THE MATTER OF:**

Shri Partha Biswas

...Appellant

Versus

Competition Commission of India & Ors. ....Respondents

**Present:** 

For Appellant: Mr. Manas Kumar Chaudhuri and Mr. Aman Singh Baroka, Advocates.

For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma, Advocates for R-1 Mr. Karan Chandhiok, Ms. Ruchi Khanna and Ms. Shruthi Rao, Advocates for R-3.

## <u>WITH</u>

## Competition Appeal (AT) No. 30 of 2018

**IN THE MATTER OF:** 

Shri Kunal Gupta

...Appellant

Versus

Competition Commission of India & Ors. ....Respondents

**Present:** 

For Appellant: Mr. Manas Kumar Chaudhuri and Mr. Aman Singh Baroka, Advocates.

For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma, Advocates for R-1 Mr. Karan Chandhiok, Ms. Ruchi Khanna and Ms. Shruthi Rao, Advocates for R-3.

## WITH

## Competition Appeal (AT) No. 31 of 2018

#### **IN THE MATTER OF:**

 Shri Amritanshu Khaitan
 ...Appellant

 Versus
 ...Respondents

 Competition Commission of India & Ors.
 ...Respondents

 <u>Present</u>:
 ...Respondents

 For Appellant:
 Mr. Manas Kumar Chaudhuri and Mr. Aman Singh Baroka, Advocates.

For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma, Advocates for R-1 Mr. Karan Chandhiok, Ms. Ruchi Khanna and Ms. Shruthi Rao, Advocates for R-3.

## WITH

## Competition Appeal (AT) No. 32 of 2018

## **IN THE MATTER OF:**

Shri Suvamoy Saha		Appellant	
Versus			
Competition Commission of India & Ors.		Respondents	
<u>Present</u> : For Appellant:	Mr. Manas Kumar Chaudhuri Advocates.	and Mr. Aman Singh Baroka,	
For Respondent:	Mr. Udayan Jain and Mr. Kam Mr. Karan Chandhiok, Ms. R	al Sharma, Advocates for R-1 uchi Khanna and Ms. Shruthi	
	Rao, Advocates for R-3.		
	WITH		
<u>c</u>	ompetition Appeal (AT) No. 33	<u>3 of 2018</u>	
IN THE MATTER	OF:		
Shri Anil Bajaj		Appellant	
Versus			
Competition Commission of India & Ors.		Respondents	
Present:			
For Appellant:		and Mr. Aman Singh Baroka,	
	Advocates.		
For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma, Advocates for R-1			
	Mr. Karan Chandhiok, Ms. R	uchi Khanna and Ms. Shruthi	
	Rao, Advocates for R-3.		
	WITH		
<u>c</u>	ompetition Appeal (AT) No. 34	4 of 2018	

Competition Appeal (AT) Nos. 22,28,29,30,31,32,33,34,37,38&39 of 2018

**IN THE MATTER OF:** 

Indo National Lto	d.	Appellant		
Versus				
<b>Competition Con</b>	nmission of India & Ors.	Respondents		
<u>Present</u> : For Appellant:	Mr. Rajshekhar Rao, Anandh Ver Rath and Ms. Supritha Prodaturi,	·		
For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma, Advocates for Mr. Karan Chandhiok, Ms. Ruchi Khanna and Ms. S				
Rao, Advocates for R-3.				
	<u>WITH</u>			
Competition Appeal (AT) No. 37 of 2018				

## **IN THE MATTER OF:**

Hemant Gupta		Appellant	
Versus			
<b>Competition Con</b>	nmission of India & Ors.	Respondents	
<u>Present</u> : For Appellant:	Mr. Rajshekhar Rao, Anandh Venkataramani, Mr. Sourabh Rath and Ms. Supritha Prodaturi, Advocates.		
For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma, Advocates for		nal Sharma, Advocates for R-1	
	Mr. Karan Chandhiok, Ms. R	Ruchi Khanna and Ms. Shruthi	
	Rao, Advocates for R-3.		
	WITH		

# <u>WITH</u>

# Competition Appeal (AT) No. 38 of 2018

#### **IN THE MATTER OF:**

P. Dwaraknath Reddy...AppellantVersus...RespondentsCompetition Commission of India & Ors....RespondentsPresent:...Respondents

-5-

For Appellant: Mr. Rajshekhar Rao, Anandh Venkataramani, Mr. Sourabh Rath and Ms. Supritha Prodaturi, Advocates.

For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma, Advocates for R-1 Mr. Karan Chandhiok, Ms. Ruchi Khanna and Ms. Shruthi Rao, Advocates for R-3.

## <u>WITH</u>

#### Competition Appeal (AT) No. 39 of 2018

#### IN THE MATTER OF:

R.P. Khaitan & Ors. ...Appellants Versus Competition Commission of India & Ors. ...Respondents <u>Present:</u> For Appellant: Mr. Rajshekhar Rao, Anandh Venkataramani, Mr. Sourabh Rath and Ms. Supritha Prodaturi, Advocates. For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma, Advocates for R-1 Mr. Karan Chandhiok, Ms. Ruchi Khanna and Ms. Shruthi

## ORDER

Rao, Advocates for R-3.

**27.01.2020** These being part heard matters, list before the appropriate

Bench.

[Justice Bansi Lal Bhat] Member (Judicial)

[Justice Venugopal M.] Member (Judicial)

> [Shreesha Merla] Member (Technical)

RN/gc